

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 697**

**TO BE ANSWERED ON DECEMBER 07, 2023**

**NUMBER OF HOUSES SANCTIONED UNDER PMAY-U**

**NO. 697. SHRI ANURAG SHARMA:  
SHRI P.P. CHAUDHARY:  
SHRI SANGAM LAL GUPTA:  
SHRI C.R. PATIL:  
DR. RAMAPATI RAM TRIPATHI:  
SHRI PRATAP CHANDRA SARANGI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of houses that were sanctioned to beneficiaries from the State of Uttar Pradesh, Rajasthan, Gujarat and Odisha under Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the details of distribution to the beneficiaries from the said States under the four verticals of the said scheme i.e., Beneficiary Led Construction/Enhancement (BLC), Affordable Housing in Partnership (AHP), in-situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS);**
- (c) the number of beneficiaries from Jhansi, Pali, Pratapgarh, Navasari, Deoria and Balasore Parliamentary Constituencies under the said scheme; and**
- (d) the number of houses completed/to be completed out of the total houses sanctioned in the above said States, State-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE**

**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**a to (d): Ministry of Housing and Urban Affairs (MoHUA) is implementing**

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**Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction/Enhancement (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The vertical-wise details of number of houses sanctioned, grounded and completed/delivered to the beneficiaries in the States of Uttar Pradesh, Rajasthan, Gujarat and Odisha are at Annexure-I.**

**The details of number of houses sanctioned, grounded and completed/delivered to the beneficiaries in Jhansi, Pali, Pratapgarh, Navasari, Deoria and Balasore Parliamentary Constituencies under PMAY-U are at Annexure-II.**

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**Annexure-I referred in reply to LS USQ No. 697 due for answer on 07.12.2023****Vertical-wise details of number of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U in the States of Uttar Pradesh, Rajasthan, Gujarat and Odisha.**

Particulars	Vertical	Uttar Pradesh	Rajasthan	Gujarat	Odisha
No. of Houses Sanctioned	BLC	15,45,425	93,012	1,56,978	1,72,407
	AHP	65,930	33,580	1,42,645	9,320
	ISSR	5,490	14,492	61,794	8,897
	CLSS	1,55,456	1,48,362	6,43,787	12,756
	<b>Total</b>	<b>17,72,301</b>	<b>2,89,446</b>	<b>10,05,204</b>	<b>2,03,380</b>
No. of Houses Grounded for Construction	BLC	14,52,005	63,279	1,41,896	1,42,784
	AHP	61,626	29,008	1,37,984	6,412
	ISSR	5,490	14,492	53,915	8,497
	CLSS	1,55,456	1,48,362	6,43,787	12,756
	<b>Total</b>	<b>16,74,577</b>	<b>2,55,141</b>	<b>9,77,582</b>	<b>1,70,449</b>
No. of Houses Completed/ Delivered	BLC	11,41,128	4,358	1,09,270	1,17,503
	AHP	35,584	9,868	1,03,973	280
	ISSR	5,439	12,921	34,569	5,416
	CLSS	1,55,456	1,48,362	6,43,787	12,756
	<b>Total</b>	<b>13,37,607</b>	<b>1,75,509</b>	<b>8,91,599</b>	<b>1,35,955</b>

**Annexure-II referred in reply to LS USQ No. 697 due for answer on 07.12.2023**

**Number of houses sanctioned, grounded and completed/delivered to the beneficiaries in Jhansi, Pali, Pratapgarh, Navasari, Deoria and Balasore Parliamentary Constituencies under PMAY-U**

<b>S. No.</b>	<b>Parliamentary Constituency</b>	<b>No. of Houses Sanctioned</b>	<b>No. of Houses Grounded</b>	<b>No. of Houses Completed/delivered</b>
1	Jhansi	48,905	47,744	39,634
2	Pali	7,119	6,502	2,980
3	Pratapgarh	9,192	8,753	5,794
4	Navasari	9,993	9,710	8,671
5	Deoria	12,074	11,007	8,549
6	Balasore	6,605	5,055	4,323